

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/340(KB)2022
IVN.P/5(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	BELTAS MERCHANTS PVT LTD (STRIKE OF COMPANY MS PADAM MERCANTILES PVT. LTD.) VS REGISTRAR OF COMPANIES .WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] for the Petitioner

Mr. A. Kanodia, Adv.

Ms. U. Chakraborty, Adv.

Ms. S. Sardar, Adv.

Mr. S. Banerjee, Adv.] For the Respondent

Mr. A. Basu, Adv.

Mr. P.P. Bishwal, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter on **14.05.2024 at 01:15 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**